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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.No.2258/2004

Tuesday, this the 21st day of September 2004

Hon'ble Shri Justice V. S. Aggarwal, Chairman
Hon'ble Shri S. K. Naik, Member (A)

Hori Lal Katiyar
S/o Shri Ram Rich Pal Katiyar
R/o H-317, Govindpuram, GZB
(the applicant is retd. UDC from DIFR (CEES)
Timarpur, Delhi)

..Applicant

(By Advocate: Shri Chitranjan Hatti)

Versus


1. Union of India
through Secretary
Ministry of Defence
South Block, New Delhi
2. Director General
Research & Development
Directorate of Personal (RD-PERS-9)
Ministry of Defence, DHQ
New Delhi.
3. CEES
through Director, CEES
(DIFR), Brig. S. K. Naik Majumdar Marg
Timarpur, Delhi-54


..Respondents

ORDER (ORAL)

Justice V.S. Aggarwal:

Learned counsel for applicant does not press the present petition.
Dismissed as withdrawn.


(S. K. Naik)
Member (A)


(V. S. Aggarwal)
Chairman

/sunil/